(e) if so, the reasons therefor and the action being taken by the Government in the matter to complete the required formalities in a time bound programme?

THE MINSTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (c) Yes, Sir. DDA has reported that before the year 1992 out of turn allotments of DDA flats were made by Lt. Governor, Delhi, in his capacity as Chairman, DDA, based on the merit of each case. Government issued guidelines in 1992 which were further amended in 1997, according to which applications for out of turn allotments are decided by an Empowered Committee comprising of Ministry of Urban Affairs & Employment and the Lt. Governor, Delhi depending on the availability of flats. A person can apply afresh for having his case reconsidered for out-of-turn allotment of flat at current costs and as per the policy.

- (d) There is no delay in issuing conveyance de- papers to allottees where demanded amount is deposited and codal formalities are completed.
- (e) In view of reply at (d) above, the question does not arise.

Linking of State Capitals with Delhi and other Metropolitan Cities

- 727. SHRIMATI BHAVANA DEVRAJ BHAI CHIKHALIA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether the State capitals are being connected with direct railway lines with Delhi and other Metropolitan cities;
- (b) if so, whether the Gandhi Nagar in Gujarat will be directly connected by Railway lines to Delhi and other Metropolitan cities; and
- (c) whether Budget provision has been made for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK):

(a) All State capitals are linked by rail with Delhi and other metropolitan cities except Agartala, Aizawal, Imphal, Kohima, Shillong, Itanagar, Gangtok, and Srinagar.

(b) and (c) Gandhinagar in Gujarat is already linked by BG line to Ahmedabad and via Ahmedabad to Delhi and other metropolitan cities. The survey for bringing Gandhinagar on Delhi-Ahmedabad main line is being updated. Further consideration of the project will be possible once the survey report becomes available.

Upgradation of Baroda Airport

728. SHRI DILEEP SANGHANI: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government had decided to upgrade the Baroda Airport for landing of larger aircraft and also providing night landing facilities;
 - (b) if so, the progress made in this regard; and
- (c) the time by which the work of upgradation is likely to be completed?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) to (c) Vadodara airport has been developed as a model airport with adequate facilities for operation of Airbus-320 class of aircraft in all weather conditions. The airport is also equipped with night landing facilities. Airports Authority of India has no plans for further upgradation of this airport.

Helicopter Service from Darbar Mata Valshno Devi Shrine

- 729. VAIDYA VISHNU DATT: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether the Government propose to introduce a helicopter service from Darbar Mata Vaishno Devi Shrine to promote religious tourism;
 - (b) if so, the details thereof;
- (c) whether regular helicopter services to Doda/ Poonch/Rajouri are likely to be introduced; and
 - (d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) and (b) Pawan Hans Helicopters Limited has plans to run helicopter services subject to viability on Jammu-Katra-Sanjichhat sector after the helipad, is being developed by Mata Vaishno Devi Shrine Board at Katra, becomes available.

- (c) No, Sir.
- (d) Does not arise.